

**DIVISION BENCH**

**O-124**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/59(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> July, 2021, 10:30  
A.M**

Name of the Company	WEDORIA TECHNOLOGIES PVT. LTD. Vs. NOTIONAL SYSTEMS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Operational Creditor

Mr. DN Sharma, Advocate

For the Corporate Debtor

Mr. Pranay Agarwal, advocate

**ORDER**

Mr. DN Sharma, Ld. Counsel for the Operational Creditor present. Mr. Pranay Agarwal, Ld. Counsel for the Corporate Debtor present.

Mr. Pranay Agarwal, Ld. Counsel appearing on behalf of the Corporate Debtor has already filed his vakalatnama along with board resolution. He seeks some time to file reply affidavit. Three weeks time is granted for filing reply affidavit. Copies of the reply shall be served on the Counsel on record for the Operational Creditor. List this matter on 07.09.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**